

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 27.01.2022 (THURSDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 310/2021 & IA No. 650 & 651/2021	E.M. Najeed & 2 Ors V State Bank of India	Manjula Devi	

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App. (AT)(CH)(Ins) No. 98/2021	Cochin Pharma V Bijoy Prabhakaran Pulipra & another WITH	Hari Kumar G Nair Ramalinga VA	Bijoy P Pulipra-R1 Pradeep Joy Abhirami Dinesh-R2
3.	Comp App. (AT)(CH)(Ins) No. 99/2021	Oriol Health Care V Bijoy Prabhakaran Pulipra & another WITH	Hari Kumar G Nair Ramalinga VA	Bijoy P Pulipra-R1 Pradeep Joy Abhirami Dinesh-R2
4.	Comp App. (AT)(CH)(Ins) No. 100/2021	Rathnam & co V Bijoy Prabhakaran Pulipra & another WITH	Hari Kumar G Nair Ramalinga VA	Bijoy P Pulipra-R1 Pradeep Joy Abhirami Dinesh-R2
5.	Comp App. (AT)(CH)(Ins) No. 101/2021	Universal Pharma Distributors V Bijoy Prabhakaran Pulipra & another WITH	Hari Kumar G Nair Ramalinga VA	Bijoy P Pulipra-R1 Pradeep Joy Abhirami Dinesh-R2
6.	Comp App. (AT)(CH)(Ins) No. 102/2021	Advanced Medical Technologies V Bijoy Prabhakaran Pulipra & another WITH	Hari Kumar G Nair Ramalinga VA	Bijoy P Pulipra-R1 Pradeep Joy Abhirami Dinesh-R2
7.	Comp App. (AT)(CH)(Ins) No. 103/2021	Brooklyn Associates V Bijoy Prabhakaran Pulipra & another WITH	Hari Kumar G Nair Ramalinga VA	Bijoy P Pulipra-R1 Pradeep Joy Abhirami Dinesh-R2
8.	Comp App. (AT)(CH)(Ins) No. 105/2021	Varghese & Co V Bijoy Prabhakaran Pulipra & another WITH	Hari Kumar G Nair Ramalinga VA	Bijoy P Pulipra-R1 Pradeep Joy Abhirami Dinesh-R2
9.	Comp App. (AT)(CH)(Ins) No. 106/2021	Topcare Surgicals V Bijoy Prabhakaran Pulipra & another WITH	Hari Kumar G Nair Ramalinga VA	Bijoy P Pulipra-R1 Pradeep Joy Abhirami Dinesh-R2
10.	Comp App. (AT)(CH)(Ins) No. 149/2021	Orlem Pharm P Limited V PVS Memorial Hospital P Ltd & 2 others WITH	Hari Radhakrishnan G. Derrick Sam	Bijoy P Pulipra-R1 Pradeep Joy -R2 Ankita Paul-R3
11.	Comp App. (AT)(CH)(Ins) No. 191/2021	Pharmacon V Bijoy P Pulipra RP of PVS Memorial Hospital P Ltd & anr WITH	Harikumar G Nair Ramalingam VA Akhil Suresh Jeslin Dolly Mathews	Bijoy P Pulipra-R1 Pradeep Joy-R2
12.	Comp.App (AT)(CH) (Ins) No. 203/2021	St. Antonys Medical Distributors V PVS Memorial Hospital Pvt Ltd & 2 Ors WITH	Hari Radhakrishnan G Derrick Sam	R1 & R3-Served on 25.09.21 R2-Served on 24.09.21
13.	Comp.App (AT)(CH) (Ins) No. 206/2021	Syenery Associates V Bijoy Prabhakaran Pulipra & Anr WITH	Harikumar G Nair Ramalingam VA	Bijoy Prabhakaran Pulipra R1 Pradeep Joy-R2

14.	Comp App (AT)(CH)(Ins) No. 232/2021	Gravity Healthcare V Bijoy Prabhakaran Pulipra & Anr With	Harikumar G Nair Ramalingam VA	Bijoy Prabhakaran Pulipra R1 Pradeep Joy-R2
15.	Comp. App (AT)(CH)(Ins) No. 273/2021 (IA No. 592/2021 & 593/2021)	ABC Medical V Bijoy Prabhakaran Pulipra RP & Anr	Harikumar G Nair	Bijoy Prabhakaran Pulipra R1
16.	TA No. 15/2021 (Comp App (AT) No.235/2020)	Thyagaraja V The Church of South India Trust Association & 11 others	Sriram Parakat Mukund P Unny Sreentath S	Ms. Vishnu Sankar Steps not taken for R6 & R12 R2,3,4,7,8,9 & R11 Served Process fee not filed.

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
17.	TA No. 102/2021 (Comp App (AT) No. 647/2020)	Nishaat Saleem V Skylark Ithaca Buyers Welfare Association & Anr With	Mahesh Thakur	Aman Choudhary Anushka Sharma R1 Rajnish Sinha R2 Malak M Bhatt Neeha Nagpal For Intervenor
18.	TA No. 103/2021 (Comp App (AT) No. 682/2020)	ICICI Bank Ltd V Skylark Ithaca Buyers Welfare Association & 2Ors With	Abhishek Anand	Aman Choudhary Anushka Sharma R1 Rajnish Sinha R2 Sudhanshu Prakash R3 Malak M Bhatt Neeha Nagpal For Intervenor
19.	Compt Appln (AT) No. 31/2020	Ramanathan Bhuvaneshwari Rp V Nishat Saleem & Anr	Rajnish Sinha Shreya Kohli	Mahesh Thakur Vipul Ganda
20.	TA No. 71/2021 (Comp App (AT) 248/2019)	Pramerica ASPF II Cyprus Holding Ltd V Metro Corp Infrastructure Ltd & Ors WITH	Aditya Kumar	Mani Bhadra-R1 to R3 Kirit Javali-R4 (Vakalat not filed)
21.	TA No. 72/2021 (Comp App (AT) 247/2019)	Pramerica ASPF II Cyprus Holding Ltd V Metro Corp Infrastructure Ltd & 4Ors	Aditya Kumar	Mani Bhadra-R1 Kirit Javali-R4 (Vakalat not filed)

Copy to:

//By order//

1. Notice Board

2. Website: www.nclat.nic.in

(Chennai Bench)

For Assistance,

1.Dy.Registrar - **PH No. : 044-2888 0500**

CELL : 99402 25692

2.Court Officer - **PH No. : 044-2888 0450**

CELL : 94458 92169